

**NATIONAL COMPANY LAW TRIBUNAL  
INDORE BENCH AT AHMEDABAD  
COURT 1**

MP/ CP 13 of 2020

**Coram: MADAN B. GOSAVI, MEMBER (JUDICIAL)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING THROUGH VIDEO CONFERENCING BEFORE THE  
INDORE BENCH AT AHMEDABAD OF THE NATIONAL COMPANY LAW TRIBUNAL ON 12.02.2021**

**Name of the Company:**

Dr.Sobhagyamal Jain & Ors  
V/s  
Sobhagya Hospital & Research Centre Pvt Ltd  
& Ors

**Section:**

213,241-242 Co.Act,2013

**ORDER**

Learned PCS Mr. Pratik Tripathi appeared for the Petitioner.

No one appeared for the Respondent.

Matter stands adjourned to 04.03.2021



**(MADAN B. GOSAVI)  
MEMBER (JUDICIAL)**

Dated this the 12th day of February, 2021

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